NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 10.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.45/ 2017	-	For filing objections / reporting settlement	Rule-6 of IB.	Atlas Logistics Pvt. Ltd. Vs Unitex Apparels Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	ABHIST ATUR 9663309317	Respondent	Lords.
2.	PAUNONAS ATINOPAS	Petition	Amida lug

<u>ORDER</u>

Counsel for petitioner is present. Counsel for Respondent is also present. Matter is listed on 8/12/2017 for report of settlement if any to proceed further in the matter.

Member (T)

Member (J)

PTO

ORDER

Counsel for petitioner is present. Counsel for Respondent is also present. At the request of Counsel for Respondent matter is listed for hearing on 24/11/2017.

Member (T)

Member (J)